THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) Government of India have no information.

Written Answers

(b) Does not arise. It may be added that the question of India's permission would arise only if the proposed service would overfly India.

POSTAL STAMPS IN MEMORY OF NEFA AND LADAKH HEROES

SITARAM JAIPURIA: 390. SHRI Will the Minister of LAW be pleased to state:

- (a) whether there is any proposal to issue postal stamps in the memory of NEFA and Ladakh heroes; and
- (b) if so, the details of the proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF POSTS AND TELE-GRAPHS (SHRI B. BHAGAVATI): (a) No. Sir.

(b) Does not arise.

डाक तथा तार विभाग में वैलकेगर श्राफिसरों , भी निथुक्ति

३६१. श्री राम सहाय: क्या विधि मंत्री यह बताने की कृपा करेंगे कि जैसी डाक तथा तार विभाग के वेलफेग्रर बोर्ड ने सिफा-रिश की थी, क्या उसके अनुसार २० सर्किल वैलफेयर म्राफिसरों की नियक्ति कर दी गई है; यदि नहीं तो उसका क्या कारण है प्रौर जिन मौजूदा सात पदों पर ग्राफिसर पहले ही कार्य कर रहे हैं क्या उन्हें इन २० पदों में मिला दिया गुया है ?

†[APPOINTMENT OF WELFARE OFFICERS IN POSTS AND TELEGRAPHS DEPARTMENT

391. SHRI RAM SAHAI: Will the Minister of LAW be pleased to state whether the appointments of the twenty circle welfare officers, as recommended by the Welfare Board of the Posts and Telegraphs Department, have been made; if not, the reason therefor and whether the present seven posts on which the officers are already working, have been merged into these twenty posts?]

डाक तथा तार विभाग में उपमंत्री (श्री बी० भगवती): डाक-तार विभाग के परिमण्डल तथा प्रशासनिक कार्यालयों मे कल्याण अधिकारियों के बीस पदों में से (ग्रौद्योगिक संस्थानों के चार पदों को छोड कर) ग्रठारह पदों पर नियक्तियां पहले ही हो चुकी हैं स्रौर शेष दो पदों को भरने के प्रश्न पर पहले से ही ध्यान दिया जा रहा है। इन बीस पदों में वे सात पद भी शामिल है जो भ्रगस्त १९६१ से पहले मौजुद थे-म्रतिरिक्त १३ पदों को भ्रगस्त, १९६१ में मंजूर किया गया था ।

†{THE DEPUTY MINISTER IN THE DEPARTMENT OF POSTS AND TELE-GRAPHS (SHRI B. BHAGAVATI): Out of the twenty posts of Welfare Officers in Circle and Administrative offices (excluding four in industrial establishments) in the P. and T. Department, eighteen are already filled up and the question of filling up the remaining two posts is already receiving attention. These twenty posts include seven which existed earlier than August 1961-the additional 13 having been sanctioned in August, 1961.]

INTRODUCTION OF CARAVELLE JET SERVICE

392. SHRI SURJIT SINGH ATWAL: Will the Minister of TRANSPORT be pleased to state:

- (a) whether it is a fact that the Indian Airlines Corporation will be introducing the first Caravelle jet service by the middle of December, 1963: and
- (b) if so, on which routes it will be operating?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) and (b) The first of the three Caravelle jet aircraft on order, is due to be received in India by the middle of December, 1963 and the Indian Airlines expect to press it into service on the Delhi-Bombay route in January, 1964.

Caravelle services are expected to be introduced on the Delhi-Calcutta, Bombay-Calcutta, Delhi-Madras and Bombay-Madras sectors in February, 1964.

†Suggeltions by Scientists on Irrigation Facilities in Ladakh

280. SHRI R. S. KHANDEKAR: Will the Minister of Food and Agriculturibe pleased to state:

- (a) whether it is a fact that the group of scientists who recently visited Ladakh made some valuable suggestions regarding irrigation facilities in that area; and
- (b) if so, what action is being taken on the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH) (a) Yes.

(b) The recommendations are under consideration of the Government of India

12 Noon

PAPERS LAID ON THE TABLE

- (i) Annual Report and Accounts (1962) of the Mogul Line Limited and Auditors' Report thereon
- (11) ANNUAL REPORT AND ACCOUNTS (1962-63) OF THE SHIPPING CORPORA-TION OF INDIA LIMITED, BOMBAY AND AUDITORS' REPORT THEREON

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT (SHRI RAJ BAHADUR) Sir, I beg to lay

†Transferred from the 3rd December, 1963.

on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers.—

- (1) Annual Report and Accounts of the Mogul Line Limited, Bombay, for the year ended the 31st December, 1962, together with the Auditors' Report on the Accounts, [Placed in Library See No. LT-1989/63]
- (11) Thirteenth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1962-63, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-1990/63].

LEAVE OF ABSENCE TO SHRI TARA SHANKAR BANERJEE

MR. CHAIRMAN: I have to inform Members that the following letter dated the 2nd December, 1963, has been received from Shri Tara Shankar Banerjee:—

"I am a chronic patient of hypertension and suffer from quick fluctuation of blood pressure. I had two previous coronary attacks due to this And since October last, I have again become a victim of it. As such I have no other alternative than to approach you for leave for being absent from the current session of the Rajya Sabha. Considering my physical condition I seek the permission of your respected self and of the House to kindly grant me leave for being absent from the present session and oblige"

Is it the pleasure of the House that permission be granted to Shri Tara Shankar Banerjee for remaining